HIGH COURT OF JHARKHAND, RANCHI NOTIFICATION THE 28th August, 2025

No. 227/ A: The following Officers of the Cadre of District Judge named in Column No. 2 of the table are promoted to the rank of Principal District Judge:-

Sl. No.	Name of the Officers with designation and present place of posting
1	2
1.	Sri Sanjay Kumar No.2, Central Project Coordinator, e-Courts Project, JHC, Ranchi
2.	Sri Rajni Kant Pathak, Special Judge, POCSO Act, Sahebganj
3.	Ms. Sanjeeta Srivastava, District & Additional Sessions Judge, Hazaribagh
4.	Sri Pawan Kumar No. 1, Special Judge, POCSO Act, Daltonganj
5.	Sri Manoj Chandra Jha, District & Additional Sessions Judge-cum-Special Judge, Offences under SC/ST Act, Giridih
6.	Sri Surya Bhushan Ojha, District & Additional Sessions Judge, Deoghar
7.	Sri Shatrunjay Kumar Singh, District & Additional Sessions Judge, Dumka
8.	Sri Yashwant Prakash, AJC- cum-Special Judge, Offences under SC/ST Act, Ranchi
9.	Sri Santosh Kumar No2, District & Additional Sessions Judge, Jamtara
10.	Sri Srish Dutta Tripathi, Special Judge, POCSO Act, Jamshedpur

By order of the Court/-Sd/- Manoj Prasad Registrar General

Memo. No.3879/Apptt.

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi / the concerned Principal District & Sessions Judges including the Judicial Commissioner, Ranchi/the officers concerned & the Central Project Coordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading in the official website of this Court.

Further, the Officer mentioned at Sl. No.1 is hereby directed to continue in his present assignment.

Registrar General